## Declaration of Assets and Liabilities

Year.2023-24

I SHIVANI KUMARI, /DAUGHTER of, CHHOTAN PRASAD Aged 26. years, belonging to.

BIHAR VIDHAN SABHA service and presently working as a OFFICE ATTENDANT give herein

Welow the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

## A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant- 2 Name	Depen dant- 3 Etc. Name
(i)	Cash	Rs.25,000/-	NIL	NIL	NIL	NIL
(II)	Deposits in Banks, Financial Institutions And Non- Banking Financial	S.B.I. SECTT. PATNA Rs-60,000/-	NIL	NIL	NIL	NIL
	Bonds, Debentures and Shares in	NIL	NIL	NIL	NIL	NIL
	companies					NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC POLICY RS- 17,550/- YEARLY LIC POLICY RS- 25,727/- YEARLY SIP RS-2,000/- MONTHLY	NIL	NIL	NIL	NIC
(v)	Motor Vehicles (details of make, etc.)	SCOOTY BR-01FS-7637	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	GOLD-30 GM, SILVER- 100 GM	NIL	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given. \* Dependant here means a person substantially dependent on the income of the employee.

Sheisani Trumore

भूके

08/02/24

12/2/29

(190)

<u>Details of Immovable assets</u>
[Note: Properties in joint ownership indicating the extent of joint ownership will also have

Sr. No.	indicated]  Description	Self	Spouse Name(S)	Dependant- 1 Name	Dependant- 2 Name	Dependant- 3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on	
(a)	(i) Loans from Banks	SBI SEC. PATNA SCOOTY LOAN	Rs- 2,74,600/- Rs- 31,600/-	
	(ii) Loans from financial institutions	NIL	NIL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL	
	(b) dues to departments dealing with supply of water	NIL	NIL	
	(c) dues to departments dealing with supply of electricity	NIL	NIL	
	(d) dues to departments	NIL	NIL	

Cheixani Lumavi

	dealing with telephones  (e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NO,- HJFPK2812F	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C.	Dore	onal	Detail

GPF/CPF/PRAN	No.
Gender	:-

PRAN NO-111105365696

(M/F)

Date of Birth

9 1 2 6 0

(DD/MM/YYYY)

Class/Group

C (A/B/C)

Cadre

**BLAS SERVICE** 

(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District

VAISHALI (BIHAR)

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature.... Eleuani... Jumora

Place: PATNA

Date: 08/02/2024

Name of Employee: SHIVANI KUMARI Designation: OFFICE ATTENDANT

Department: BIHAR VIDHAN SABHA, PATNA

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Ehewane Lumare